CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST ZONAL BENCH : MUMBAI

Date of Hearing: 12 March, 2020

ST/EH / 85243 / 2019

In

Appeal No. ST / 85744 / 2014

HDFC BANK LTD Appellant

Versus

CCE THANE II Respondent

Appeal No. ST / 85640 / 2016

HDFC BANK LTD Appellant

Versus

COMMR SERVICE TAX- V MUMBAI Respondent

Appeal No. ST / 86995 / 2018

HDFC BANK LTD Appellant

Versus

Commissioner CGST, MUMBAI SOUTH Respondent

Appeal No. ST / 87001 / 2018

HDFC BANK LTD Appellant

Versus

Commissioner CGST, MUMBAI SOUTH Respondent

Appeal No. ST / 87002 / 2018

HDFC BANK LTD Appellant

Versus

Commissioner CGST, MUMBAI SOUTH Respondent

Present for the Appellant : Shri Pratyush, Advocate

Present for the Respondent: Shri Kishori Lal, Authorised Representative

ORDER

At the request of learned Advocate, adjourned to 02/04/2020 as a last chance.

(SANJIV SRIVASTAVA) MEMBER (TECHNICAL) (S. K. MOHANTY) MEMBER (JUDICIAL)